

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

THE 22<sup>nd</sup> JULY, 2015

No. 09/Accts. In continuation of Notification No.13/Accts., dated 04.12.2014, the promotion of Sri Pawan Kumar Singh as Section Officer shall be effective notionally from 14.03.2014 with the stipulation that he will not get the arrears of salary between the intervening period though the period may be counted for all other purposes.

By order of the Court,

Sd/-  
(A.K. Choudhary)  
**Registrar General**

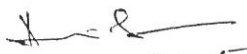
Memo No. 6796 /Accts., dated Ranchi the 22<sup>nd</sup> July, 2015.

Copy forwarded to the Central Project Coordinator I/C, High Court of Jharkhand, Ranchi for publishing it in e-Gazette.

Sd/-  
(A.K. Choudhary)  
**Registrar General**

Memo No. 6797-6898 /Accts. dated Ranchi the 22<sup>nd</sup> July, 2015.

Copy forwarded to the Accountant General (A&E), Jharkhand, Ranchi/ Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ Registrar (Establishment)/ Registrar (Vigilance)/ Registrar(Administration)/ All Joint Registrars/ All Deputy Registrars/ P.P.S. I/C to Hon'ble the Chief Justice/ Incharge-P.A. Section/ All Assistant Registrars including Assistant Registrar-cum-Court Officer/ Incharge-Court Masters' Section/ All Section Officers, Oath Commissioner and Stamp Reporter/ D.A. – Gradation Table, Pay Fixation Table, Service Book Entry & Verification Table, Identity Card Table-Accounts (Establishment) Department --- High Court of Jharkhand, Ranchi/ Treasury Officer, Doranda Treasury, Doranda, Ranchi and Sri Pawan Kumar Singh, Section Officer, High Court of Jharkhand, Ranchi, for information and needful.

  
22.07.15  
**Registrar General**

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 22<sup>nd</sup> JULY, 2015

No. 10...../Accts. In continuation of Notification No.14/Accts., dated 04.12.2014, the promotion of Ms. Lourette Kachhap as Section Officer shall be effective notionally from 14.03.2014 with the stipulation that she will not get the arrears of salary between the intervening period though the period may be counted for all other purposes.

By order of the Court,

Sd/-  
(A.K. Choudhary)  
**Registrar General**

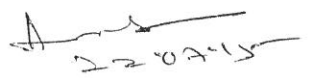
Memo No. 6899 /Accts., dated Ranchi the 22<sup>nd</sup> July, 2015.

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Sd/-  
(A.K. Choudhary)  
**Registrar General**

Memo No. 6900-7001 /Accts. dated Ranchi the 22<sup>nd</sup> July, 2015.

Copy forwarded to the Accountant General (A&E), Jharkhand, Ranchi/ Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ Registrar (Establishment)/ Registrar (Vigilance)/ Registrar(Administration)/ All Joint Registrars/ All Deputy Registrars/ P.P.S. I/C to Hon'ble the Chief Justice/ Incharge-P.A. Section/ All Assistant Registrars including Assistant Registrar-cum-Court Officer/ Incharge-Court Masters' Section/ All Section Officers, Oath Commissioner and Stamp Reporter/ D.A. – Gradation Table, Pay Fixation Table, Service Book Entry & Verification Table, Identity Card Table-Accounts (Establishment) Department --- High Court of Jharkhand, Ranchi/ Treasury Officer, Doranda Treasury, Doranda, Ranchi and Ms. Lourette Kachhap, Section Officer, High Court of Jharkhand, Ranchi, for information and needful.

  
22.07.15  
**Registrar General**